

REGULAR BAIL APPLICATION

**FIR No. 252/2016
PS: Kotwali
State v. Sunder
(Applicant Ranjeet @ Nandu)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Arvind Kumar, Id. Counsel for applicant.

At request, put up for 15.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 48/2015
PS:Nabi Karim
State v. Ajay @ Nathu @ Sunny**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Deepak Sharma, Id. Counsel for applicant.

Reply has been filed by IO Lokender Chauhan.
At request, put up for 16.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 303/2014
PS: Subzi Mandi
State v. Sunil
(Applicant Karan @ Rajkaran)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Naveen Gaur, Id. Counsel for applicant.

At request, put up for 16.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 303/2014
PS: Subzi Mandi
State v. Sunil
(Applicant Surrender)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Neeraj Jha, Id. Counsel for applicant.

At request, put up for 17.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 303/2014
PS: Subzi Mandi
State v. Sunil
(Applicant Varun Bhardwaj)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Mukesh Kumar, Id. Counsel for applicant.

At request, put up for 17.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 251/2019
PS: Sarai Rohilla
State v. Bablu
(Applicant Dinesh @ Dhanna)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. A.R. Sharma, Id. Counsel for applicant.

At request, put up for 16.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 292/2014
PS: Rajender Nagar
State v. Pooja
(Applicant Mohit Sharma @ Sunny)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Anang Pal Singh, Id. Counsel for applicant.

At request, put up for 14.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 292/2014
PS: Rajender Nagar
State v. Pooja**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. S.N. Shukla LAC for applicant.

At request, put up for 14.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 14/2019
PS: Subzi Mandi Rly. Station
State v. Shanker Kumar Jha @ Moment @ Vikas**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. S.N. Shukla, LAC for applicant.

At request, put up for 19.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

MISC APPLICATION

**FIR No.415/2015
PS: Kotwali
State v. Sunil
(Applicant Chander Pal)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Ravinder Aggarwal, Id. Counsel for applicant.

At request, put up for 09.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

REGULAR BAIL APPLICATION

**FIR No. 79/2018
PS: Kotwali
State v. Bholu**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Vinay Kumar, Id. Counsel for applicant.

Accused is stated to be on interim bail at present.
At request, put up for 11.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

BAIL APPLICATION FOR EXTENSION

**FIR No. 292/2014
PS: Rajender Nagar
State v. Pooja
(Applicant Munni @ Moni)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh.Chirag Khurana, Id. Counsel for applicant.

At request, put up for 14.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

MISC APPLICATION

**FIR No. 267/2015
PS: Darya Ganj
State v. Sakir
(Applicant Tajim)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
None for applicant.

Put up for 22.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

REGULAR BAIL APPLICATION

**FIR No. 130/2014
PS: Kamla Market
State v. Rajbahadur
(Applicant Sanjay @ Dharamvir)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Rajan Bhatia, Id. Counsel for applicant.

At request, put up for 17.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

MISC APPLICATION

**FIR No. 339/2016
PS: Darya Ganj
State v. Rahul Sharma
(Applicant Kishan Kumar)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Akhilesh Kamle, Id. Counsel for applicant.

At request, put up for 18.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

REGULAR BAIL APPLICATION

**FIR No. 20/2015
PS: Kamla Market
State v. Tehsin @ Kevda
(Applicant Arshad)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. J.S. Mishra LAC, Id. Counsel for applicant.

At request, put up for 17.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

REGULAR BAIL APPLICATION

**FIR No. 506/2015
PS: Nabi Karim
State v. Deepak @ Bunty
(Applicant Ajay Sharma @ Lucky)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Ms. Archana Sharma, Id. Counsel for applicant through VC.

At request, put up for 21.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

MISC APPLICATION

FIR No. 485/2014

PS: Timarpur

State v Pramod

(Application for replacement of surety Deepak)

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Diwakar Chaudhary, Id. Counsel for applicant.

At request, put up for 09.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

REGULAR BAIL APPLICATION

**FIR No. 415/2015
PS: Kotwali
State v. Sunil
(Applicant Sunil Rathore)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Ravinder Aggarwal, Id. Counsel for applicant.

At request, put up for 09.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020

REGULAR BAIL APPLICATION

**FIR No. 199/2009
PS: Kashmere Gate
State v. Gaurav Chauhan
(Applicant Sahi Ram)**

08.12.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Lokesh Chandra, Id. Counsel for applicant.

At request, put up for 11.12.2020.

(Charu Aggarwal)
1st Link ASJ-02/Central
08.12.2020